

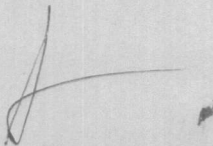
24.08.2011

O.A. No.1329/06 (28)

Hon'ble Mr. A.K. Bhardwaj-JM

None for the parties. Although, counsel for the respondents was present in first call, but no one present for the applicant. In view of non appearance of applicant in second call application for substitution is dismissed in default.

Sushil


JM